NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/3/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: TP(HC)/7/CAA/2017

NAME OF THE TRANSFEROR.

: BRUKER DALTONICS INDIA PVT LTD

NAME OF THE TRANSFERRE

: BRUKER INDIA SCIENTIFIC PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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Mr. P.H. ARUINDH PANDIAN

COUNSEL FOR THE

FOR Mr. CIBI VISHINU

PETITIONER (TRANSFEROR)

frl /11/ >

<u>ORDER</u>

Heard the counsel for the applicant. Order is reserved.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)